Annexure – 8

Name of the corporate debtor: Metcalfe Properties Private Limited ; Date of commencement of CIRP: 03/12/2025 ; List of creditors as on: 12/05/2026

List of operational creditors (Other than Workmen and Employees and Government Dues) **(Amount in₹ 1,25,25,000/**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Rakesh Kumar Nayyar	17-12-2025	1,00,25,000	1,00,25,000	Advance For purchase of Road Leasehold right of Metcalfe Nirmana project and other property right through Agreement	NO	NO	NO	0	-	-	-	-	Advance For purchase of Road Leasehold right of Metcalfe Nirmana project and other property right through Agreement
2	Gurinder Singh Batth	17-12-2025	25,00,000	25,00,000	Advance For purchase of Road Leasehold right of Metcalfe Nirmana project and other property right through Agreement	NO	NO	NO	0	-	-	-	-	Advance For purchase of Road Leasehold right of Metcalfe Nirmana project and other property right through Agreement
	Total No. of Claims -2		**1,25,25,000**	**1,25,25,000**										